

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 69(ND)/2016

IN THE MATTER OF:

Sh. Dinesh Gupta through His GPA Sh. Rajesh Gupta.....Petitioner
v.

M/s. Samhlo Farms Pvt. Ltd. & Ors.Respondents

SECTION : UNDER SECTION 59 of the Companies Act

Order delivered on 12.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s): Dr. U.K. Chaudhary, Senior Advocate with Mr.
Govind Rishi & Mr. Himanshu Vij, Advs.

For the Respondent(s): Ms. Lakshmi Gurung, Mr. Ashish Singh Baghel & Mr.
Rishi Sood, Advocates for Income Tax Dept.

ORDER

For order, see C.P. No. 64(ND)/2016